

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4.6.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/575/ (IB)/2018
NAME OF THE PETITIONER(S) : DRIVE VISUAL DATA ANALYTICS PVT LTD
NAME OF THE RESPONDENT(S) : NANOYOTTA TECHNOLOGIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1	Aashish Jain Duvier For Suresh a Suresh	Counsel for Opener Credit	
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ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. **The Registry** is directed to issue notice to the Corporate Debtor at its Registered Office address. The Applicant is also directed to send a private notice along with the copy of the Petition and the documents relied upon at the Registered Office Address of the Corporate Debtor and file proof of service along with an affidavit on next date of hearing. Put up on **03.07.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)